

**GOVERNMENT OF INDIA  
CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:985

ANSWERED ON:25.11.2009

MAINTENANCE OF HERITAGE SITES BY PRIVATE SECTOR

Siddeswara Shri Gowdar Mallikarjunappa

**Will the Minister of CULTURE be pleased to state:**

- (a) whether heritage sites in Karnataka are being given to private sector for their renovation and maintenance under "Adopt a Monument" Scheme;
- (b) if so, the extent to which this scheme has been successful;
- (c) whether the Government proposes to give archaeological buildings under this scheme; and
- (d) If so, the details there of?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PLANNING AND PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

(a) ASI is in-charge of protecting, preserving and maintaining various centrally protected monuments across the country. It encourages Public Private Partnership (PPP) for conservation, restoration and environmental development of the monuments under the aegis of National Culture Fund (NCF). Private Sector is at liberty to select specific monuments for conservation, restoration and environmental development.

Neither ASI nor the Department of Archaeology, Govt. of Karnataka have a scheme called "Adopt a Monument". However, like ASI, the state Govt. of Karnataka has also got a scheme for promotion of PPP for conservation of its protected monuments.

(b)&(c)&(d) Do not arise